

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1527/95

New Delhi this the 27th day of Nov. 1995.

Hon'ble Mr S.R.Adige, Member (A)
Hon'ble Mr D.C.Verma, Member (J)

R.C.Wadhwa
Chief Booking Clerk
Northern Railway Booking Office
New Delhi
(By Advocate: Shri G.D.Bhandari) ...Applicant.

Versus

1. The General Manager
Northern Railway
Baroda House
New Delhi
2. The Chief Commercial Manager
Northern Railway
Delhi Division, Baroda House
New Delhi.
3. The Divl. Railway Manager
Northern Railway
Delhi Division
Paharganj
New Delhi
4. The C.A.M. (Sr.Divl.Comm. Supdt.)
Northern Railway
Delhi Division, DRM Office
Paharganj, New Delhi. ...Respondents.

(By Advocate: Shri H.K.Gangwani)

O R D E R (oral)

Hon'ble Shri S.R.Adige, Member (A)

Shri G.D.Bhandari, counsel of the applicant, presses an OA No.2908/95 seeking permission to withdraw the OA. The prayer is allowed and the OA is withdrawn with liberty given to the applicant to file a fresh OA in accordance with law, if so advised.

(D.C.Verma)
Member (J)

S.R.Adige
(S.R.Adige)
Member (A)

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